

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 27th day of *November, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Original Application Number. 330/00875/2019.

Smt. Adleen MadhaiApplicant.

VE R S U S

Union of India and Others.Respondents

Advocate for the applicant :Shri Satya Prakash Mishra (absent)

Advocate for the Respondents: Shr Arun Kumar Gupta

O R D E R

List revised. No one is present for the applicant. Shri Arun Kumar Gupta, learned counsel for the respondents is present.

2. Learned counsel for respondents has pointed out that the applicant's counsel is constantly absenting himself.

3. A perusal of order sheets reveal that the applicant's counsel has not been appearing since last several dates. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...